

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No.102
IB-213/ ND/2021

IN THE MATTER OF:

Interarch Building Products Pvt Ltd

...

Applicant/Petitioner

Versus

SLMG Beverages Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 12.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

The Counsel is appearing through mobile, which is not permissible.
List the matter on 03.05.2021.

—sd—

(L.N. GUPTA)
MEMBER (T)

—sd—

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)